

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2034  
ANSWERED ON:17.12.2013  
FDI IN COLD STORAGE  
Biswal Shri Hemanand

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government intends to allow Foreign Direct Investment (FDI) in the cold storage segment;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to develop the National Centre for Cold Chain Development in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): 100% Foreign Direct Investment (FDI) is allowed under automatic route in storage and warehousing including warehousing of agriculture products with refrigeration (cold storage).

(c): The National Centre for Cold Chain Development (NCCD) has been established as an autonomous body and registered as a Society under the Societies Registration Act 1860.

The main objectives of the Society are:

- i. To recommend standards and protocols for cold chain infrastructure/building including post-harvest management so as to harmonize with international standards and best practices and suggest mechanism for bench marking and certification of infrastructure/ building, process and services provided by cold chain industry.
- ii. To undertake and coordinate Research and Development (R&D) work required for development of cold chain industry in consultation with stakeholders.
- iii. To undertake and coordinate the task of Human Resource Development (HRD) and capacity building, conduct in-house training, short-term/long courses relevant for cold chain development.
- iv. To launch publicity campaign to educate the stakeholders including awareness building about the benefits of integrated cold chain.
- v. To recommend appropriate policy framework relating to development of cold chain.
- vi. To facilitate and foster the development of multi-modal transportation facilities for perishable agricultural, horticultural and allied commodities.